

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 275 of 2013 &
IA No. 49 of 2014

Dated : 4th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Mangalore Electricity Supply Co. Ltd. ... Appellant(s)

Versus

M/s. AMR Power Pvt. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. S.S. Naganand, Sr. Advocate
Mr. Sriranga S.
Mr. Shodhan Babu

Counsel for the Respondent(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. B.S. Prasad for R.1

ORDER

Post the matter for further hearing on **05.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/kt